

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1491 of 2019

In the matter of:

Gradient Nirman Pvt. Ltd. & Anr.

....Appellants

Vs.

IFCI Ltd. & Ors.

....Respondents

Present:

Appellants: Mr. R. V. Yogesh and Ms. Snigdha Singh, Advocates.

**Respondents: Mr. P. B. A. Srinivasan and Mr. Avinash Mohapatra,
Advocates for R-1.**

**Mr. Mithun Shashank and Mr. M. Y. Mukunda,
Advocates for R-2.**

ORDER

28.02.2020: Learned counsel for Respondent No. 2 seeks and is allowed to file reply during the course of the day. Rejoinder, if any, may be filed within five days thereof.

Post the case 'for orders' on **13th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

am/nn